

April 02, 2026 तक की स्थिति के अनुसार प्रारूप प्रस्ताव दस्तावेजों (ड्राफ्ट ऑफर डॉक्यूमेंट) के संबंध में कार्यवाही की स्थिति PROCESSING STATUS OF DRAFT OFFER DOCUMENTS AS ON April 02, 2026									
[यह स्थिति प्रत्येक सप्ताह अपडेट की जाती है और अगली बार April 10, 2026 को समाप्त हो रहे सप्ताह में अपडेट की जाएगी।] [Updated on weekly basis. Next update shall be for the week ending April 10, 2026]									
भारतीय प्रतिभूति और विनियम बोर्ड (सेयरों का पर्याप्त अर्जन और अधिग्रहण) विनियम, 2011 [सेबी (सबस्ट्रिक्चियल एंकिजीशन ऑफ़ शेयर्स एंड टेकओवर्स) रेग्युलेशन्स, 2011] के तहत लाए जाने वाले खुले प्रस्तावों संबंधी दस्तावेजों के संबंध में कार्यवाही की स्थिति Processing status of documents where Open Offers are given under Takeover Regulations, 2011									
Sl. No. / क्र. सं.	लक्षित कंपनी (टारगेट कंपनी) Target Company	अर्जनकर्ता (एकायरर) Acquirer	मर्चेंट बैंककार (मर्चेंट बैंकर) Merchant Banker	स्टॉक एक्सचेंजों को सार्वजनिक घोषणा भेजे जाने की तारीख PA Date	समाचार-पत्रों में विस्तृत सार्वजनिक विवरण (पब्लिक स्टेटमेंट) प्रकाशित होने की तारीख DPS date	प्रारूप प्रस्ताव दस्तावेज प्राप्त होने की तारीख DOD received on	प्रस्ताव (ऑफर) का आकार (करोड़ रु. में) Offer Size (Rs. Cr)	अंतिम बार सूचना आदि कब भेजी गई / कब प्राप्त हुई Last communication issued/received	कार्यवाही की स्थिति Processing status
1	Parsoli Corporation Limited	Zafar Yunus Sareshwala, Uves Yunus Sareshwala	Nirbhay Capital Services Private Limited	12-Jul-18	23-Jul-18	26-Jul-18	0.42	Final order is passed against Acquirers on 27-Sept-2024 wherein they are inter alia directed to complete the process of public offer within a period of three months from the date of receipt of this order.	Acquirers to comply with the directions issued vide final order.
2	Federal Mogul Goetze India Limited	Pegasus Holdings III, LLC and Pegasus Parent, L.P.	BofA Securities India Limited	23-Feb-22	29-Nov-22	01-Dec-22	411.00		Pending in Supreme Court The matter is subjudice.
3	BLB LIMITED	DREAM ACHIEVER CONSULTANCY SERVICES PRIVATE LIMITED	Corpwis Advisors Private Limited	17-Jan-24	21-Jan-24	29-Jan-24	31.06	Enforcement Directorate has frozen the assets of the Acquirer and ED has also taken into custody the promoter of the Acquirer. The matter is subjudice.	The matter is subjudice at Enforcement Directorate.
4	G D Trading and Agencies Limited	Mr. Rajendra Kamalakant Chodankar	Swaraj Shares and Securities Private Limited	23-Apr-24	27-Apr-24	30-Apr-24	4.08	The approvals for underlying transaction which triggered the open offer has been revoked by BSE and Target Company has filed an appeal before SAT.	Under process
5	SRI SARVARAYA SUGARS LIMITED	3A Capital Services Limited	Arihant Capital Markets Limited	06-Dec-24	13-Dec-24	20-Dec-24	73.11	Acquirer has filed an appeal in SAT against SEBI direction dated April 01, 2025.	The matter is subjudice at SAT.
6	RBL Bank Limited	Emirates NBD Bank (P.J.S.C)	JP Morgan India Private Limited	18-Oct-25	28-Oct-25	04-Nov-25	11,636.42	Clarifications sought on March 25, 2026	Reply awaited from MB
7	N2N technologies Limited	Harmony Remedies India Private Limited ("Acquirer") and MR. FIROZE NARIMAN KAPADIA (PAC-1) and MS. ADITI VIPIN PARIKH (PAC-2)	Inga Ventures Pvt Ltd	27-Oct-25	03-Nov-25	11-Nov-25	0.56	Clarification sought on March 30, 2026	Under process
8	Supreme Infrastructure India Limited	Mr. Vikram Sharma (Acquirer 1) Supreme Lake View Bungalows Private Limited (Acquirer 2) RBS Real Estate Ventures Private Limited (Acquirer 3) Barkha Sharma (PAC 1) BVB Infracorp Private Limited (PAC 2) VSB Infracorp Private Limited (PAC 3) and BJA Agro Infra Private Limited (PAC 4)	Systematix Corporate Services Limited	17-Dec-25	23-Dec-25	26-Dec-25	65.21	Clarification sought on March 17, 2026	Reply awaited from MB.
9	P H CAPITAL LIMITED	MR. ADITYA HIMMAT BHANSALI	Choice Capital Advisors Private Limited	20-Dec-25	29-Dec-25	05-Jan-26	16.12	Clarification sought on March 24, 2026	Reply awaited from MB
10	GLITTEK GRANITES LIMITED	Maheshkumar Jatashankar Thanki, Bhavin Harihar Thanki, Bhargav Girjashankar Thanki, Kalpana Ashwinkumar Thanki, Hema Bhargav Thanki, Gautam Aashwinkumar Thanki, Rawmin Mining And Industries Private Limited	Vivro Financial Services Private Limited	06-Jan-26	13-Jan-26	21-Jan-26	8.54	Clarification sought on April 02, 2026	Reply awaited
11	RESTAURANT BRANDS ASIA LIMITED	Lenexis Foodworks Private Limited, Aayush Agrawal Trust, Inspira Foodworks Private Limited, Mr. Aayush Madhusudan Agrawal	Motilal Oswal Investment Advisors Limited	20-Jan-26	28-Jan-26	04-Feb-26	1456.43	Clarifications sought on April 01, 2026	Reply awaited from MB.

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12	SJ Corporation Limited	Mr. Pintu Kanjibhai Kalavadia, Mr. Prashant Kanjibhai Kalavadia, Mr. Umang Kantilal Savani and Mr. Kalpesh Patel	Diggi Corporate Advisors Private Limited	30-Jan-26	06-Feb-26	13-Feb-26	13.52	Clarification sought on April 01, 2026	Under process
13	Jauss Polymers Limited	Noize Brands and Lifestyle Limited and Mr. Aditya Chopra	GreteX Corporate Services Limited	04-Feb-26	10-Feb-26	18-Feb-26	1.93	Reply received on March 27, 2026	Under process
14	Shah Foods Limited	Mr. Ankit Jalan Mr. Anuj Jalan	NAVIGANT CORPORATE ADVISORS LIMITED	10-Feb-26	17-Feb-26	25-Feb-26	37.89	Clarification sought on March 30, 2026	Reply awaited from MB.
15	Ortin Global Limited	Mr. Parveen Satija	Rarever Financial Advisors Private Limited	10-Feb-26	17-Feb-26	25-Feb-26	3.09	Clarifications sought on April 01, 2026	Reply awaited from MB
16	Purple Finance Limited	Allied Commodities Private Limited, Mr. Sandeep Jindal, Intellect Stock Broking Limited, Intellect Money Finvest Private, Mr. Amitabh Chaturvedi, AC Enterprises Private Limited	Mark Corporate Advisors Private Limited	06-Feb-26	13-Feb-26	23-Feb-26	97.06	Clarifications sought on March 16, 2026	Reply awaited from MB.
17	Kwality Walls (India) Limited	Magnum Ice Cream Company Holdco 1 Netherlands B.V. (Acquirer) along with Magnum ICC Finance B.V. (PAC-1) and Magnum Ice Cream Company N.V. (PAC-2)	Kotak Mahindra Capital Company Limited	16-Feb-26	20-Feb-26	27-Feb-26	1303.00	Reply received on March 30, 2026	Under process
18	Tejassvi Aaharam Limited	Prasanna Natarajan, Rajat Chakra Credit & Holdings Private Limited, Sipping Spirits Private Limited, Saranga Investments & Consultancy Private Limited and Rajalakshmi Natarajan	Saffron Capital Advisors Private Limited	13-Feb-26	23-Feb-26	02-Mar-26	7.00	Clarification sought on April 01, 2026	Reply awaited from MB
19	Shantai Industries Limited	Radhe Dhokla Private Limited ("Acquirer 1"), Pandav Dishant Kanubhai ("Acquirer 2"), Nikunj Vijaybhai Prajapati ("Acquirer 3"), Pandav Jinesh Kanaiyalal ("Acquirer 4") and Pandav Pradipkumar Vijaybhai ("Acquirer 5")	Saffron Capital Advisors Private Limited	13-Feb-26	23-Feb-26	02-Mar-26	4.03	Clarification sought on April 02, 2026	Reply awaited
20	AVI PRODUCTS INDIA LIMITED	PPMS Real Estates LLP	Mark Corporate Advisors Private Limited	14-Feb-26	23-Feb-26	02-Mar-26	2.84	Reply received on March 25, 2026	Reply awaited from MB
21	Iykot Hitech Toolroom Limited	ASPECT GLOBAL VENTURES PRIVATE LIMITED	Saffron Capital Advisors Private Limited	24-Feb-26	04-Mar-26	11-Mar-26	2.29	Clarification sought on April 02, 2026	Reply awaited from MB.
22	NOVARTIS INDIA LIMITED	WAVERISE INVESTMENTS LIMITED, CHRYSOCAPITAL FUND X, Two Infinity Partners	Axis Capital Limited	19-Feb-26	26-Feb-26	06-Mar-26	552.49	Clarifications sought on March 27, 2026	Reply awaited from MB.
23	BABA Arts Limited	Skybridge Interactive LLP	BONANZA PORTFOLIO LIMITED	25-Feb-26	05-Mar-26	12-Mar-26	7.97	Clarifications sought on April 02, 2026	Reply awaited from MB
24	Grand Foundry Limited	M/s SAR Televenture Limited	D & A FINANCIAL SERVICES (P) LIMITED	03-Mar-26	10-Mar-26	17-Mar-26	1.98	DLOF received on March 17, 2026	Under process

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25	RGF Capital Markets Limited	Mr. Nishad Jitendra Shah ("Acquirer-1"), M/s. Nishad Jitendra Shah HUF ("Acquirer-2"), Ms. Rajshree Nishad Shah ("Acquirer-3"), Mr. Parshwa Nishad Shah ("Acquirer-4"), Ms. Payal Paras Shah ("Acquirer-5"), M/s. Trupti Management Services Private Limited ("Acquirer-6"), M/s. Rocksolid Investments ("Acquirer-7"), M/s. Rocksolid Enterprise ("Acquirer-8"), and M/s. Rockthree framework	Kunvarji Finstock Private Limited	10-Mar-26	17-Mar-26	24-Mar-26	3.90	DLOF received on March 24, 2026	Under process
26	Oxford Industries Limited	Mr. Saroj Kumar Choudhury	Navigant Corporate Advisors Limited	12-Mar-26	20-Mar-26	30-Mar-26	0.77	DLOF received on March 30, 2026	Under process
27	Arco Leasing Limited	Mr. Jitesh Kothari, Mr. Atul Ramshankar Jaiswal	JJ IPO Advisors Private Limited	13-Mar-26	23-Mar-26	01-Apr-26	2.77	DLOO is received on April 01, 2026	Under process
28	Nilachal Refractories Limited	SFAL Speciality Alloys Limited	Narnolia Financial Services Limited	11-Mar-26	18-Mar-26	27-Mar-26	13.16	DLOF is received on March 31, 2026	Under process